are aimed at meeting the requirement of beneficiaries concentrated in different parts of the city.

- (c) Yes, Sir.
- (d) to (f) In view of (a) and (b) above. the questions do not arise.

Statement

AYURVEDIC

SI.No. Name of Dispensary/Units

- 1. Ayurvedic dispensary, Gole Market.
- 2. Ayurvedic dispensary, Kidwai Nagar.
- 3. Ayurvedic dispensary, R.K. Puram.
- 4. Avurvedic dispensary, Dev Nagar,
- 5. Avurvedic dispensary, North Avenue.
- 6. Ayurvedic Unit, Jangpura.
- 7. Ayurvedic Unit, Kingsway Camp.
- 8. Ayurvedic Unit, M.B. Road.
- 9. Avurvedic Unit, Hari Nagar.
- 10. Ayurvedic Unit, Gurgaon.
- 11. Ayurvedic Unit, Laxmi Nagar.
- 12. Ayurvedic Unit, Delhi Cantt.
- 13. Avurvedic Unit, Paschim Vihar,

HOMOEOPATHIC

- 1. Homoeopathic Dispensary, Dev Nagar.
- 2. Homoeopathic Dispensary, Gole Market.
- 3. Homoeopathic Dispensary, R.K. Puram.
- 4. Homoeopathic Unit, Darya Ganj.
- 5. Homocopathic Unit, Rajouri Garden.
- 6. Homoeopathic Unit, Shahdara.
- 7. Homoeopathic Unit, Kasturba Nagar.
- 8. Homoeopathic Unit, Hari Nagar.
- 9. Homoeopathic Unit, Kalkaji.
- 10. Homoeopathic Unit, Timar Pur.
- 11. Homoeopathic Unit, South Avenue.
- 12. Homoeopathic Unit, R.K. Puram-III.
- 13. Homoeopathic Unit, Pushp Vihar.

UNANI

- 1. Unani Dispensary, Sarojini Nagar
- 2. Unani Unit, Naraina.
- 3. Unani Unit, Darya Gang.
- 4. Unani Unit. South Avenue.

Setting up a third Airport at Mumbai 3623. SHRI PREM CHAND GUPTA: SHRI GYAN RANJAN:

Will the Minister of CIVIL AVIA-TION be pleased to state:

- (a) whether Government Maharashtra had been stressing the need for setting up a third airport at Mumbai;
- (b) if so, the details pertaining to air traffic the new airport is expected to handle that have been furnished by the State Government to the Central Government: and
- (c) the Central Government's response thereto?

THE MINISTER OF CIVIL AVIA-TION (SHRI C.M IBRAHIM): (a) No. Sir.

(b) and (c) Do not arise.

पर्यटकों के लिए वातानकुलित वाहनों की मांग

3624. श्री राघवजी: क्या **पर्यंटन** मंत्री यह बताने की कपा करेंगे किः

- (क) क्या मध्य प्रदेश सरकार ने पर्यटकों की सुविधा के लिए केन्द्रीय सरकार से वातानुकृतित वाहनों की मांग की है:
 - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ग) केन्द्र सरकार ने उक्त प्रस्ताव पर क्या कार्रवाई की है: यदि नहीं, तो इसके क्या कारण हैं?

संसदीय कार्य मंत्री तथा पर्यटन मंत्री (श्री श्रीकान्त जैना): (क) जी, नहीं।

(ख) और (ग) प्रश्न नहीं उठते।

Filling up of vacant posts of Judicial and Accountant Members in ITAT

3625. SHRI RAJ NATH SINGH: SHRIMATI MALTI SHARMA:

Will the Minister of LAW AND JUS-TICE be pleased to state:

(a) what is the latest position regarding filling up the vacant posts of Judicial Members and the Accountant Members in the ITAT and what is the selection